

11. Ts. In the event of short supplies of any pesticides, concerned manufacturers are advised to ensure supplies of those items to the concerned States to overcome the problem.

(d) Setting up of petrochemical units in the country is an ongoing process and such proposals are recommended based on techno-economic considerations.

### Members of UPSC

3037. SHRI VIJAY NAVAL PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether as per convention the members of Union Public Service Commission should be more than 50 per cent from among the retired IAS Officers:

(b) if so, whether there are more than 50 per cent members from among the retired IAS Officers in the present Union Public Service Commission body, if not, the reasons therefor; and

(c) whether the Government propose to continue the old practice?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) According to the proviso to Article 316(1) of the Constitution, as nearly as may be one-half of the Members of the Union Public Service Commission shall be persons who at the dates of their respective appointments have held office for at least ten years either under the Government of India or under the Government of a State.

(b) Yes, Sir.

(c) This provision of the Constitution will be kept in view while making appointment of Members of the Union Public Service Commission.

### Reservation for SCs/STs in Promotion in States

3038. SHRI ARJUN CHARAN SETHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that some of the States have done away with the reservations for Scheduled Castes/Scheduled Tribes in promotion in State Government services; and

(b) if so, the names of those States and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) : (a) and (b) The details of the policy of reservation in promotion for the SCs and STs in services under the various State Governments is decided by the respective State Governments themselves without consultation/concurrence of the Central Government. As such the Central Government neither collects information in this regard nor has any say in the matter.

### Earnings by Manufacturers of Pesticides

3039. SHRI LOKANATH CHOUDHURY : Will the PRIME MINISTER be pleased to state :

(a) the total percentage of import of ingredients with value and quantity by the top 25 pesticide manufacturers for the last three years, year-wise and company-wise :